

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

CA (CAA) No. 5/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	BMS Hotel & Resorts Pvt. Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

Mr. Rohit Kumar Keshri, Adv.
Mr. Jhana Ranjan Dhal, Adv.

For Respondent (s)

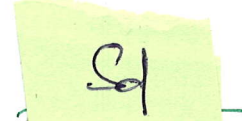
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ORDER

Matter heard. Reserved for order.



Ashish Verma
Member (Technical)



P. Mohan Raj
Member (Judicial)